

[Shri Y. B. Chavan]

commission so that they can go into this matter objectively.

SHRI HEM BARUA: The hon. Minister has not replied to my question whether the Prime Minister had said yesterday that what happened at Rabat would not have been taken place if there had not been any trouble at Ahmedabad. Secondly, I wanted to know whether the Government of Gujarat had taken objection to the utterances and statements of the Deputy Minister Shri M. Yunus Saleem.

SHRI Y. B. CHAVAN: As far as the Rabat conference is concerned, it is true that the trouble had started there, but the detailed information was not available at that time.

As far as the Deputy Minister Shri M. Yunus Saleem is concerned, I think the Chief Minister wrote something about it to the Prime Minister here...

SOME HON. MEMBERS: You should have dismissed him.

SHRI Y. B. CHAVAN: I think the Deputy Minister was there in his right. Where is the question of dismissing him? He was there in his right.

13.3 hrs

MOTION FOR ADJOURNMENT

INDIA'S PARTICIPATION IN ISLAMIC CONFERENCE AT RABAT

MR. SPEAKER: I have to inform the House that I have received notices of a number of adjournment motions on various subjects, such as the Rabat Summit Conference, communal riots etc.

There are a number of motions on the Rabat Summit Conference, and the first one is in the name of Shri Piloo Mody.

He may ask for the leave of the House.

SHRI PILOO MODY (Godhra): I wish to seek the leave of the House to move my adjournment motion, which reads as follows:

The future of the Government of India's...

SHRI RABI RAY (Puri): There is no future for them.

SHRI PILOO MODY: The future is very much linked with the failure.

The motion reads thus:

"The failure of the Government of India's foreign policy as is evidenced from the happenings at the Islamic Conference at Rabat by Government of India needlessly inviting humiliation of India being ejected from the Conference in an ignominious manner consequent upon the Government extracting a last-minute invitation."

MR. SPEAKER: Has the adjournment motion read out by Shri Piloo Mody the leave of the House?

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAGHU RAMAIAH):**
We oppose it.

MR. SPEAKER: Those who are in favour of leave being granted may kindly rise in their places. There are more than 50 members supporting this. Leave is granted. When should this motion be taken up?

SOME HON. MEMBERS: 4 O'clock.

MR. SPEAKER: Yes, it will be taken up at 4 O'clock today. As far as the other notices are concerned, they are all covered by this.

13.05 hour

QUESTION OF PRIVILEGE

**MANHANDLING AND ARREST OF
SHRIMATI TARKESHWARI SINHA.**

MR. SPEAKER: There is a Motion of privilege given notice of by Shri Shri Chand